## Annexure-4 Name of the corporate debtor: MAA DURGA FLOUR MILLS PVT LTD; Date of commencement of CIRP 04.09.2019; List of creditors as on: 17.02.2020

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

											(Amount in ₹)		
SL No.	Name of cre- ditor	Details of claim received			Detail	s of claim	admitted		Amount	Amount of	Amount of claim	Amount of claim	Remarks, if any
110.		Date of receipt	Amount claimed	of claim admitted		covered by guar- antee	Whether related party?	% of Voting share in CoC	of conti- ngent claim	any mutual dues, that may be set-off	of claim not admitted	of claim under verification	п апу
1	SREI Eqipment Finance Ltd, Salt Lake City Kolkata- 700091		42,82,57,8 37	22,04,50,724	FINANCIA L	YES	NO	32.05%					
2	Tata Capital Finance Services Services At- 11 <sup>th</sup> Floor Tower A,Peninsu la Business park,Gan park,Gan parko Kadam Marg Lower Parcel Mumbai- 400013 MH	u	28	36,54,173.28	L		NO	0.54%					
3	Maa Durga Thermal	18.09.201	9 2,96,00,00 0	NIL	FINANCIA L	NO		0	X	Server 1	Jam	bluical n	~

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K	olkata-						
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ц. Д	Block- P,						
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